

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**

*(through Hybrid Mode)*  
**COURT-I**  
*(SPECIAL BENCH)*

**Item No.5**

**IA No.1353/2023**  
**In**  
**CP(IB) No. 42/CH/2017**  
**(Admitted)**

**IN THE MATTER OF:**

Corporation Bank

...Petitioner

Vs.

Amtek Auto Ltd.

...Respondent

**Under Section:** 7, IBC 2016, 60(5)

Due to paucity of time, the matter could not be taken up today, hence, adjourned to 09.05.2024.

Sd/-  
Court Officer

22.04.2024  
Pooja